

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 56 of 2016**

Dated : 12<sup>th</sup> July, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Salasar Polytex Pvt. Ltd.**

**...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant

:

Mr. Sakie Jakharia

Mr. C.K.Rai,

Mr. Paramhans for R-1,

Mr. S.R.Pandey, Legal Adviser/GERC

Counsel for the Respondent(s)

:

Ms. Ranjitha Ramchandran

Ms. Anushree Bardhan

Mr. Shubham Arya

**ORDER**

The Appellant has filed rejoinder today, a copy of which has already been served to the other side. Let the same be taken on record.

Post this appeal for hearing on **13<sup>th</sup> Sep, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

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